

# THE HIGH COURT OF MEGHALAYA AT SHILLONG

No.HCM.II/256/2013-Estt/Pt/246,

Dated Shillong, the 11<sup>th</sup> March, 2021.

## SHORT TERM NOTICE INVITING QUOTATION

Sealed Quotation affixing non-refundable Court Fee stamp of ₹100/- (Rupees One Hundred) only are invited from firms (Government registered) for supply of liveries for the Grade IV staff and Drivers of the Registry for a period of 1 (one) year which may be extended as per requirement.

The quotation in sealed cover addressed to the **REGISTRAR GENERAL**, High Court of Meghalaya, Shillong – 793001 superscripting thereon “Supply of liveries for the Grade IV staff and Drivers of the High Court of Meghalaya” must reach the office of the undersigned by 1.00pm on or before 9<sup>th</sup> April, 2021. Quotations will be opened on the same day in the Office Chamber of the Registrar General, High Court of Meghalaya, Shillong.

  
**REGISTRAR GENERAL**

Memo No.HCM.II/256/2013-Estt/Pt/246-A,

Dated Shillong, the 11<sup>th</sup> March, 2021.

Copy to:

1. The Registrar-Cum PPS to Hon'ble Chief Justice, High Court of Meghalaya.
2. The Director, Directorate of Information and Public Relations, Lower Lachumiere, Shillong with a request to cause publication of the same in two local newspapers (one English and one Khasi).
3. ✓ The System Analyst for uploading on the official Website.
4. Office Notice Board.
5. Account Section.
6. Office copy.

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**REGISTRAR GENERAL**